

(50)

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

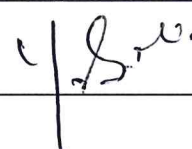
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.32/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 75/2008
NAME OF THE COMPANY	Sanghi Industries Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Industries Ltd & (8) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram A-2	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chy. Suryanarayana	Adv. R3&R5	9849866556	

Enclosed Order Sheet

Heard Shri S. Chidambaram, Learned PCS for the Petitioner-2 and Shri Y. Suryanarayana, Learned Counsel for R-3 & 5

Post the case on 06.12.2017.


Member (T)


Member (J)

Bm